

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 317

IA-5126/2023 IA-5488/2023 IA-5508/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd

.....APPLICANT/PETITIONER

Vs

M/s. Radiant Castings Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 08.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kumar Chitranshu, Advocate.

For the RP : Mr. Adarsh Tripathi, Advocate.

For the SRA : Mr. Vikram Singh Baid, Advocate.

For Hiveloop Capital: Mr. Akshay Sharma, Advocate.

For the Respondent : Mr. Sandeep Baja, Mr. Vipul Jai, Mr. Mayank,
Advocates in IA-5126/2023.

ORDER

List the matter on **13.02.2024**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Shammy
08.02.2024